

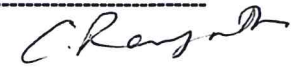

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.102/BB/ 2017	-	For filing written submissions	Rule-7 of I&B	Alucast Auto Parts Ltd. Vs SBI

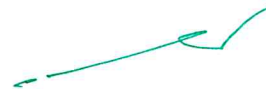
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	RANGANATHA CHENNA (9008208699)	SBI (RESPONDEE)	
2	B. V. GOPAL (9845402446)	- " - PCS for Corp. Applicant	
3	DR K.S. RANJAN KSHB		

ORDER

Counsel for petitioner is present. He has filed written submission and counsel for SBI requested time to file written submission. List it on 21.12.2017.


Member (T)


Member (J)